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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CO.A(SB) 7/2016 & CO.APPL.932/2016, 2471/2016, 2482/2016, 3215/2016, 3689/2016, 3695/2016, 3795/2016 & 4152/2016**

SIDHARTH GUPTA & ORS.

..... Appellants

Through: Mr. Ravi Sikri, Sr. Advocate with Mr. Ananya Kumar and Ms. Pragya Chauhan, Advocates

versus

GETIT INFOSERVICES PRIVATE LIMITED & ORS

..... Respondents

Through: Mr. Vidur Bhatia, Advocate for R-1
Mr. Rajiv Nayyar, Sr. Advocate with Ms. Nisha and Mr. Yajur Mittal, Advocates for R-2
Mr. Abhimanyu Bhandari, Advocate with Ms. Roohina Dua, Advocate for R-3
Mr. H.S. Chandhoke, Advocate with Mr. Manmeet Singh and Mr. Mohit Singh, Advocates for R-14/HCL
Ms. Suhasini Raina, Advocate with Ms. Gitanjali Mathew, Advocate for R-17
Mr. Kamal Bansal, Advocate for R-19
Mr. Raunak Satpathy, Advocate for R-20
Ms. Arundhati Dhar, Advocate for R-23

CORAM:

HON'BLE MR. JUSTICE SIDDHARTH MRIDUL

ORDER

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24.11.2016

At joint request of counsel appearing on behalf of the parties, the petition is not being taken up for hearing today.

Renotify on 12.12.2016.

SIDDHARTH MRIDUL, J

NOVEMBER 24, 2016

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